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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 206/15	TP 27/17	Hearing	433(e)/	The Pride Enter- prises, Coimbatore

433(f)

SL.	NAME (IN CAPITAL)	SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
0.55	Ms. Amgutter VARSHINI M.C. Loe JSM law Paulnes	Respondent	M. c. frentist

Counsel for petitioner is present. He has filed Form No.5 in the Registry today. Registry is directed to check and put up.

List it on 11.08.2017.

MEMBER (J)

MEMBER (T)

Water

Vs Falcon Tyres Ltd., Mysuru.